ANNEXURE 3

Name of the corporate debtor:RKI BUILDERS PRIVATE LIMITED, Date of commencement of CIRP 08-12-2022; List of creditors as on: 30-05-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors) $({\rm Amount\ in\ } \overline{\bf x})$

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of conti-	any mutual		Amount of claim under	Remarks , if any	
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	Nature of claim	Amount covered by secur -ity interest	Amount covered by guar antee		% voting share in CoC		may be set- off		verifica- tion	<i>f</i>
1	Canara bank	20-01-23	43,87,25,018	43,87,25,018	OD/CC/BG /VEHICLE LOAN/CCS /CFITL		438725018	NO	90.52%	0	0	0		Secured by Equitable mortgage of unit's land and building and hypothecation of plant and machienry situated at IDA Cherlapally RR dist, and hypothecation of current assets, assignment of book debts receivables etc
2	Axis Bank Limited	23-01-23	1,71,48,196	1,71,48,196	Vehicle lonas	17148196	17148196	NO	3.54%	0	0	0	0	Vehicles hypothecation
3	Srei Equipment Finane Limited	20-01-23	46,14,324	46,14,324	construction equipment	4614324	4614324	NO	0.95%					
1	TATA MOTORS FINANCE LIMITED	07-02-2023	2,41,87,427	2,41,87,427	Vehicle lonas	24187427	24187427	NO	4.99%					
5	TATA CAPIAL FINANCIAL SERVICS LIMITED: Ramkumar.Sathyamo orthy@tatacapital.co m	18-04-23	1,66,92,616	-	Vehicle lonas	0			0.00%			***************************************		The suspended director disputed the amount of claim. Further Complained that the vehicles were seized and sold for a lesser amount. The claim form not signed and received after last date by the undersigned. Hence the same could not be admitted. Mail sent accordingly by the undersigned on 25-04-2023
	TOTAL		50,13,67,581	48,46,74,965		455873214	0		100%	0	0	0	0	

FOR RKI BULLSERS PRIVATE METED. KALVAKOLAN MURASI KRISHNA PRASAD RESOLUTION PROFESSIONAL. IBBITPA-001/IP-00967/2017-2018/11588